

**Thirteenth Loksabha****Session : 9****Date : 26-04-2002****Participants : Singh Shri Chandra Bhushan**

**Title:** Need to complete the construction of drain pending in the Fatehgarh Cantonment Region in Uttar Pradesh.

श्री चन्द्र भूण सिंह (फर्रुखाबाद) : सभापति महोदय, मैं चाहता हूँ कि मेरी कही बात रक्षा मंत्री तक पहुंचा दी जाए। उत्तर प्रदेश का फतहगढ़ कंटोनमेंट क्षेत्र, जहां के अध्यक्ष ब्रिगेडियर हैं, उन्होंने और वहां के अधिशासी अधिकारी ने बनते हुए नाले के सामने दीवार खड़ी कर दी। एमपी एरिया डैवलपमेंट फंड से दो तिहाई नाला बन चुका था। इससे पूरे मोहल्ले का पानी रुक गया है और बीमारी फैलने का पूरा अंदेशा है। बरसात निकट है। यदि उसका पानी निकालने की व्यवस्था नहीं की गई तो पूरा मोहल्ला पानी में डूब जाएगा। पानी निकलने का दूसरा कोई रास्ता कंटोनमेंट क्षेत्र में नहीं है। मेरा अनुरोध है कि नाले का निर्माण करा कर रास्ता खोला जाए।

MR. CHAIRMAN : Now, we are going to take up another item.

Hon. Members, as already decided by the House on the recommendations of the Business Advisory Committee that the discussion on the Finance Bill, 2002 may be taken up on 26<sup>th</sup> and 29<sup>th</sup> of April, 2002, if the House agrees out of the eight hours available on 26<sup>th</sup> and 29<sup>th</sup> April, 2002 for discussion of all the three stages of the Finance bill, 2002 we may allot six-and-a-half hours for the general discussion, one hour for Clause by Clause consideration and half-an-hour for the third reading.

I hope the House agrees.

SEVERAL HON. MEMBERS: Yes.

MR. CHAIRMAN : Thank you. I hope the House also agrees for dispensing with the lunch break today.

SHRI PRIYA RANJAN DASMUNSI : Sir, both the days on 26<sup>th</sup> and 29<sup>th</sup> are available. If necessary we can cooperate and sit late. We are here to

help you. We will cooperate.

MR. CHAIRMAN : I hope the House agrees for not having lunch break.

... (*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : That is one matter which the hon. Minister of Finance will not obstruct. ... (*Interruptions*)

SHRI VARKALA RADHAKRISHNAN : Sir, earlier also we have cooperated. The entire Budget was passed even without discussion. You cannot expect much more cooperation. ... (*Interruptions*) Do you want that the Bill be passed without discussion? ... (*Interruptions*) If you are avoiding a discussion we will consider it.

MR. CHAIRMAN : The hon. Minister of Finance is here.

SHRI VARKALA RADHAKRISHNAN : The entire Budget was passed earlier without discussion.

**13.00 hrs.**

Even without holding the Session, we can finish it. Why should we hold the Session here? Are we holding the Session to merely pass the Finance Bill? That has become the order of the day. You have created such a situation in the country that the Parliament will have to pass the Budget without any discussion. It is very unfortunate that we will have to pass it without any discussion. The country has been led to such a situation that the entire Budget has to be passed without any discussion.

MR. CHAIRMAN : Please resume your seat.

SHRI VARKALA RADHAKRISHNAN: Can you imagine such a situation anywhere in the world?

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